थे, सब वहां कार्यालय से हटा दिये गये । संयोग ऐसा था कि यही एक कागज बचा था । (*Interruption.*) 23 तारीख को नागपुर में समाचार पत्रों में छपा और सबकी कटिंग भी हमारे पास है । वहां के इन्जीनियरों ने हमें बताया था । उनके पास मैंने तार दिया कि कोई गलत रपट हमको नहीं मिलनी चाहिये और कोई गलत बात हमारे मुंह से नहीं निकलनी चाहिये, हम को कोई न कोई सबूत दो । बहुत ही परेशानी के बाद यह रिकार्ड की चीज हमारे पास आ सकी है ।

श्री आबिद अली (महाराष्ट्र) : कहां से आई ?

श्री विमलकुमार मन्नालालजी चोरड़िया (मध्य प्रदेश) : शुक्ला जी से पहचान है, गृह मंत्रालय ने दी होगी ।

श्री राजनारायण : तो श्रीमन्, मैं यह चाहता हूं कि या तो आप कहें तो हम आप की खिदमत में रखें इसकी फोटू स्टाट कापी या कोई ऐसा तरीका हो जिससे देश की जनता की जिन्दगी के साथ खेलवाड़ न हो ।

श्री सभापति : आप ने मुझे अच्छी तरह से समझाया है और आप ने यह बात कह भी दी है कि आप के पास एक रिपोर्ट है आनालिस्ट की जिस के ऊपर मोहर भी है और दस्तखत भी हैं और उससे मालूम होता है कि कार्बन कनटेंट और मैंगनीज कनटेंट बाज चीजों में स्टैंडर्ड से कम हैं । मैं समझता हूं कि पुनाचा साहब के पास आप इसकी अटेस्टेड कापी भेजें और व इसमें इनक्वायरी करें ।

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : ओरिजिनल दे दें ।

श्री सभापति : नहीं, नहीं ओरिजिनल क्यों दे दें । वैसे अगर आप ओरिजिनल देना चाहें तो दे दें वरना आप फोटो स्टाट कापी दे दें या अटेस्टेड कापी दे दें और पुनाचा साहब उसकी इनक्वायरी करायेंग ।

श्री आबिद अली : यह चुराई हुई रिपोर्ट है ।

श्री सभापति: मुझ को मालूम नहीं है ।

श्री राजनारायण : जो चोर है वही इसे चुराई हुई मानेगा ।

श्री सभापति : राजनारायण जी मैंने फैसला कर दिया है ।

श्री राजनारायण : मुझे इस सम्बन्ध में इतना ही निवेदन करना है कि वे इसकी कापी करवा लें । इसकी फोटो स्टाट कापी करवाने में पैसा बहुत लगेगा ।

श्री सभापति : आप इसकी अटस्टेड कापी भेज दीजिये ।

श्री राजनारायण : वे अपना आदमी भेज दें । मैं यहां आपके दफ्तर में रख दूंगा वे उसकी कापी करवा लें ।

श्री सभापति : मैंने फैसला कर दिया है कि इसकी कापी आप उनके पास पहुंचा देंग और वे इसके मुताल्लिक जांच करेंग ।

श्री राजनारायण : आप यह देखिये कि जो सरकार का कर्त्तव्य होना चाहिये वह सरकार नहीं समझी । हम जनता के हित में मेहनत भी करें, जायें भी बताय भी और इनको गुरेज है ।

FAREWELL TO THE CHAIRMAN

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI): Mr. Chairman Sir, we are assembled here today for the last day of this session of the Rajya Sabha. It is not an ordinary ending. Members will reassemble in May. But we shall miss the familiar and respected face, of our distinguished

[Shrimati Indira Gandhi.]

Chairman. I have been privileged to be a Member of this House for some time and although I am no longer a Member, I fully share the personal sense of parliamentary loss which, I know, hon. Members from both sides feel.

Sir, you have guided the deliberations of this august House for five years with great dignity, tact, impartiality, patience and understanding. When we have sometimes gone astray, you have gently brought us back to the fold. It is your manner and bearing as much as your rulings which have gained you our affection and our esteem. Even though you will not be here in this House, the traditions which you have laid down for the House will be cherished, remembered and followed.

I know I express the sentiments of hon. Members from all sections of the House, sir, in offering you our grateful thanks, we wish you well in whatever the future brings to you. The lamp of scholarship and goodness is never extinguished, and I am sure that you will light the way for us wherever you may be and in whatever you may do.

SHRI BHUPESH GUPTA (West Bengal): Mr. Chairman, Sir, I share the sentiments that have been expressed by the Prime Minister in paying a tribute to the role you have played in this House. You came here in this House five years ago at a time when much was in the womb of uncertainty. Unfortunately for you although fortunately for us that you have been here, but unfortunately for you the conditions in which you have functioned in this House were not propitious outside, and naturally when the life outside is convulsed by the deeper conflicts in our socio-economic set-up, the House here gets a little tossed and disturbed because of what is happening outside. Sometimes it may have been that we looked as if we were harsh to you or not paying adequate regard for what you were saying. But I may tell you, Sir, at no time did we mean any disrespect to you, did we forget your understanding and your affection for us, your scholarship and your personality. It looked ag if sometimes we seemed to have done something not very likeable from some points of view, simply because we were in clash with the Government.

Sir, we are here in this House as a tribune of the people. Parliament is the organ of class war. To us it is, again, an arena of struggle for the cause of the people. Two forces are sitting here face to face with each other, one the force of social progress, another the force of reaction. When these two forces, Sir, outside come into conflict, *(Interruption)* they cannot understand me but you a man of scholarship will understand the philosophy of what I am saying, I am not naming any party or some such thing naturally you have repercussions in this House. We have functioned in such conditions. You have also functioned in such conditions. The greatness of your role lies in the fact that you have known very often how to steer the ores tactfully and wisely, maintaining your own personality above the party or narrow conflicts. We shall ever remember these things, Sir.

You have carried in this House the high traditions that had been established by the Chair in co-operation with the Opposition and also the Government despite all its fallings. In 'his perior.. Sir, there have been many failures on the part of those who control *thii* affairs of the State. But even so. we have seen how you have given us. from a position, net always very welcome, all protection and we remain grateful to you.

Sir, you shall no mor'; be here but we shall rt ix ember you. This House will live and I hope it will live basing itself OP the positive traditions overcoming the negative things. It

shall be a House which shall know how to respond to the yearnings and urges of the masses. I hope, Sir, your role here will be an inspiration to all Members of the House, those who are here today and those who shall be coming in the future, so that they can fulfil the role in consonance with the desires and aspirations and urges of the people.

Sir, once again I express the gratitude of our Party and my personal gratitude to you for the manner in which you have functioned. You have been an independent, great personality in many ways and, we, Sir, you will remember, acclaimed you when you came to this House, and our expectations, I must say. in the course of the five years have not been belied by the manner in which you have conducted yourself in the House.

Thank you, Sir.

श्री सुन्दर सिंह भण्डारी (राजस्थान) : श्रीमन् मैं इस सदन का नया सदस्य हूं और मुझे एक वर्ष भी पूरा नहीं हुआ लेकिन इस एक वर्ष के काल में ही इस राज्य सभा के मंच पर जो कि संविधान में अपना एक विशेष स्थान रखता है सारे देश के विभिन्न राज्यों का इकजाई स्वरूप हमें देखने को मिला है । सारे राज्यों की समस्याओं को जो अलग-अलग क्षेत्रों में अपने सीमित दायरे में हल नहीं हो पातीं उनका निवारण करने के लिये और केन्द्र में बैठी हुई सरकार का ध्यान इन प्रश्नों की ओर आकर्षित करने का हमें यहां अवसर प्राप्त होता है । यह हमारे लिये तभी सम्भव हो सका जब आप जैसे व्यक्ति यहां पदासीन होकर उन चीजों को रखने का अवसर देते रहे और यही सबसे बड़ी सहायता और मार्गदर्शन था । इस देश के जनतांत्रिक विकास की सबसे बड़ी गारन्टी तभी हो सकती है जबकि लोगों की उन विशिष्ट कठिनाइयों को उनकी मांगों को हम ठीक प्रकार से जहां पर हमें पहुंचाना चाहिये वहां पहुंचाने का अवसर प्राप्त हो सके । मुझे इस बात का गर्व है कि आप ने हम लोगों को इन कठिनाइयों को रखने के लिये अवसर प्रदान किया और हम यह आशा करते हैं कि आप जिस तरह भी, जहां भी देश के राजनीतिक नक्शे में अपनी तरफ से जो कुछ भी योगदान प्रदान कर सकेंगे उससे इस देश की जनतांत्रिक परम्पराओं को बल मिलेगा । मैं फिर से जो सहयोग और जो अवसर आपने यहां की कार्यवाही को चलाने में और अपनी बात रखने में दिया है उसके लिये हमारी ओर से आभार प्रगट करता हूं । धन्यवाद ।

श्री गंगा शरण सिंह (बिहार) : माननीय सभापति महोदय राज्य सभा के अध्यक्ष की हैसियत से हम सदस्यों का इस सभा भवन में आप से सम्पर्क का यह अन्तिम दिन है। हर मिलन और हर वियोग किसी भी संवेदन शील व्यक्ति में भिन्न-भिन्न प्रकार की भावनाए उत्पन्न करता है और आज आप से इस हैसियत से जो वियोग हो रहा है उससे सदन के सदस्यों में—हर किसी में जिसमें तनिक भी संवेदना होगी—इस प्रकार की भावना का उठना स्वाभाविक है। मिलन और वियोग भिन्न-भिन्न प्रकार के होते हैं । कुछ मिलन और वियोग ऐसे होते हैं जिनमें सुख होता है कुछ ऐसे होते हैं जिनमें दुख होता है । जैसा तुलसी दास जी ने लिखा है मिलन और वियोग भिन्न-भिन्न लोगों में भिन्न-भिन्न प्रकार के होते हैं । सन्तों और खलों का वर्णन करते हुए तुलसीदास जी ने लिखा है कि दोनों एक न एक प्रकार से दुखदायक हैं । यह एक आश्चर्य की बात लगती है । तुलसीदास ने दुष्टों और सज्जनों द्वारा प्राप्त होने वाले दुःख का इस प्रकार वर्णन किया है :

"बन्दौं सन्त असज्जन चरना,
दुखप्रद उभय बीच कछु बरना ।
बिछुरत एक प्राण हर लेहीं,
मिलत एक दुख दारुण देहीं ।।"

आपका और हमारा जो आज का जो बिछुड़ना है, तुलसीदास के शब्दों में वह पहले प्रकार का बिछड़ना है ।

[श्री गंगा शरण सिंह]

यह जानते हुये भी कि साधारण सम्पर्क आप से बना रहेगा, लेकिन इस सभा में जो सम्पर्क आप के साथ हुआ था वह सिर्फ एक सदस्य और एक अध्यक्ष का नहीं था; उसके भीतर दूसरी अन्तर्धारा भी थी, जिसे व्यक्तिगत सम्पर्क भी कह सकते हैं। वह अभाव खलेगा। शिक्षा में विशेष पारंगत और विद्वान होते हुए भी आपको खामोशी बराबर पसन्द रही यह भी विरोधाभास है कि हमारी राजनीति का, डेमोक्रेसी का, कि जिस आदमी को खामोशी इतनी पसन्द हो उस को इतने बोलने वालों के बीच में अपना समय गुजारना पड़े, यह एक विरोधाभास ही नहीं आश्चर्य भी है। मुझ याद है कि यह पूछे जाने पर कि फूल और पत्थर आपको इतने प्यारे क्यों है—फूल और पत्थर आपको कितने और क्यों और कैसे प्यारे हैं, उसकी एक अलग कहानी है, आज उसकी तफसील में जाने का मौका नहीं है—तो आपने जो जवाब दिया था— मुझे अच्छी तरह याद है कि—कि दोनों में कोई बोलता नहीं है, इसलिए वे मुझे इतने प्यारे हैं। जो आदमी फूल और पत्थर को इसलिये चाहता हो कि वे बोलते नहीं हैं, उस आदमी का हम बोलने वालों के बीच समय गुजारना, जरा सोचिये, कितनी बड़ी तपस्या और कितनी बड़ी अपनी मर्जी के खिलाफ बात है, लेकिन फिर भी इस तपस्या और मर्जी के खिलाफ काम को आपने बिना ननुनच के जिस तरह से निभाया, मुझे विश्वास है, वह राज्य सभा के इतिहास में स्मरण रहेगा। बड़ी विद्वता है आप में, संस्कृति के आप प्रतीक हैं, सिर्फ पूर्व और पश्चिम के ही नहीं, अतीत और वर्तमान का समन्वय भी आप में है। और इतनी विद्वता रखते हुए भी मैंने बराबर देखा है कि कम से कम शब्दों में अपने को प्रकट करने की ख्वाहिश आपको होती है। आप पर इकबाल की वह लाइन बिल्कुल लागू होती है जिस में इकबाल ने कहा है :

"खामोशी गुफ्तगू है बेजुबानी है जुबां मेरी"

खामोशी ही जबान है, वह आप पर पूरा लागू होता है। हमने अनुभव किया कि बिना शब्द उच्चारण किये हुये भी अपने रुख से, इशारों से आपने बात प्रगट कर दी। किसी मामले पर बातचीत होने पर जिस तरह आप भावों को आपने व्यक्त किया करते है वह हृदय की चीज है, मस्तिष्क की चीज है, याद रखने की चीज है, मैं यहां विश्वास दिलाता हूं कि हमारी सद्भावनायें आपके साथ रहेंगी। हम आप के स्वास्थ्य की कामना करेंगे। यहां की सदारत करते समय आपने जो त्याग किया है—और दृष्टियों से भी किया है किन्तु अपने स्वास्थ्य की दृष्टि से भी आपने बहुत बड़ा त्याग किया है। मैं जानता हूं कि यहां की सदारत का असर आपके स्वास्थ्य पर भी पड़ा है, चाहे आप कबूल करें या न करें अपने स्वास्थ्य की परवाह किये बिना आप सदारत करते रहे। मैं तो इस राय का हूं और बार बार अपने मित्रों को कहता हूं, आगे सब को सोचना और मानना चाहिये कि हमारा जो वाइस-प्रेसिडेंट हो वह आवश्यक रूप से राज्य सभा का चेयरमैन भी हो यह जरूरी न रहे, उस सम्बन्ध में आगे तब्दीली करनी चाहिये। मैंने ऐसा अनुभव किया है। आज इस सम्बन्ध में विशेष कहने का अवसर नहीं है लेकिन मैं इतना कहना चाहता हूं कि अपने स्वास्थ्य को, अपनी रुचि और अन्य बातों की परवाह न करते हुये आपने जिस तरह से इस सदन का काम चलाया उस के लिए हम सब आपके आभारी हैं। कभी भूल से हमने आपको कष्ट पहुंचाया हो या आपकी रूलिंग से हम लोगों को कष्ट पहुंचा हो लेकिन इस बिछोह के समुद्र में वह सब याद-दाश्तें डूब और बह जाने की चीज हैं और जो प्रेम और प्यार है यह स्मरण रहेगा, बना रहेगा जो कुछ आपने किया वह स्मरण रहेगा। जो सम्पर्क है, वह स्मरण रहेगा। हम आपके आभारी रहेंगे। इन शब्दों के साथ मैं आप को आज बिदाई देता हूं।

श्री विमलकुमार मन्नालालजी चौरड़िया : (मध्य प्रदेश): सभापति जी, . . .

श्री सभापति : श्री सुन्दर सिंह भंडारी तो बोल चुके हैं ।

श्री विमलकुमार मन्नालालजी चौरड़िया : सभापति जी, मेरे दल के नाते माननीय भंडारी जी बोल चुके थे किन्तु उनको आये अभी एक वर्ष ही हुआ और मुझे करीब पांच साल आपके नेतृत्व में काम करने का मौका मिला ।

विदाई का जहां सवाल आता है तो जिस व्यक्ति के साथ विदाई होती है उसके साथ जीवन के जितने क्षण बीतते हैं उन सारे क्षणों की कहानी चित्रपट की भांति आंखों के सामने आ जाती है और जब उन सारी घटनाओं को सामने देखते हैं तो हमें यह याद आती है कि कभी कभी हमने भी मर्यादाएं लांघ कर कुछ काम किया है किन्तु आपने कुटुम्ब के कर्ता के सदृश्य हमारी गल्तियों को भी धैर्यपूर्वक सहन किया और ठीक मार्ग दर्शन दिया ।

सभापति जी, मैं उस घटना को कहे बगैर रह नहीं सकता कि जिस वक्त मैंने एक प्रश्न के बारे में आपके सामने आपत्ति की और आपके मुंह से आपकी उदारता के कारण, आपकी महानता के कारण ऐसे शब्द निकले जो कभी मैं अपने लिये अपेक्षा नहीं कर सकता था कि इतने महान व्यक्ति मेरे लिये ऐसी बात कहेंगे । बात निकल गई थी, वह आ नहीं सकती थी, परन्तु आपने बड़ी कृपा की जब मैंने आपसे निवेदन किया कि कम से कम मैं यह नहीं चाहता कि यह रिकार्ड में जाय । आपकी उदारता रही । मैं व्यक्तिगत रूप से आपका आभारी हूं । सभापति जी, नया चुनाव होने वाला है, उसमें विवाद है . . .

श्री ब्रजकिशोर प्रसाद सिंह (बिहार): उसको छोड़ो ।

श्री विमलकुमार मन्नालालजी चौरड़िया : . . . उसमें मेरे दल का क्या रुख रहेगा क्या नहीं यह चीज दूसरी है, पर मैं इतना निवेदन कर दूं कि हमारे मन में आपके प्रति सम्मान, आपके लिये जो सम्मान है वह यथावत रहेगा उसमें किसी प्रकार की कमी नहीं रहेगी और हम जिस आदर की दृष्टि से आज तक देखते आये हैं उसी तरह से देखते रहेंगे । आशा है आप भी वैसा ही प्रेम बनाये रखेंगे ।

इस कार्यकाल में मेरे द्वारा आवेश में कुछ बात कहने का भी मौका आया हो तो मन से, वचन से, मैं उसके लिये आपसे क्षमा प्रार्थी हूं । आशा है आप क्षमा करेंगे ।

श्री राजनारायण (उत्तर प्रदेश) : श्रीमन, क्या यह सत्य है कि आप हमसे बिछुड़ रहे हैं . . .

श्री सभापति : आपके खयाल में सत्य का उपयोग यहां बहुत कम होता है ।

श्री राजनारायण : . . . क्योंकि मैंने सर्वदा आपको देखा है चेयरमैन ही नहीं कुछ और, इसलिये मैं नहीं मानूंगा कि आप मुझ से बिछुड़ रहे हैं, आप यहां चेयरमैन रहें न रहें मगर

SHRI BANKA BEHARY DAS (Orissa): I fully associate myself with the sentiments that have bee* expressed by the Prime Minister and Other colleagues. Your tact, tolerance, catholicity and sweet demeanor have helped us in tiding over awkward situations which, if they had been allowed to drift, would have tarnished the image of this House and the decorum of this House. Without saying anything more, because I am here only for the last one year, I again associate myself with the sentiments that have been expressed and I hope and trust that you will carry with you to the outer world which is awaiting you, the sentiments that have been expressed in this House.

[श्री राजनारायण]

आप जब तक इस दुनिया में हैं तब तक हमारा और आपका लगाव बना रहेगा, यह मैं आपको विश्वास दिलाता हूं । यों सामान्य नियम है, जेहि पाये सुख होत है, तेहि बिछुड़त दुख होय, सामान्य स्वभाव है कि जिसको पा कर मन आल्हादित होता है वह जब बिछुड़ने लगता है तो दुख भी होता है । गंगा बाबू ने हमको इस अवसर पर बरबस रामायण की ओर झोंक दिया । जब लंका का दहन कर रामचन्द्र जी अयोध्या आये और निसाद जब अयोध्या से जाने लगता है तो रामचन्द्रजी ने कहा: "तुम मम सखा भरत सम भाई, रहहू सदा पुर आवत जाई," राम ने कहा कि हे निषाद, तुम जा तो रहे हो परन्तु तुम हमारे सखा और मित्र हो, भरत के समान भाई हो, अयोध्या को भूलना मत, यहां बराबर आते जाते रहना । भाव वही है कि हमारा इस समय परन्तु प्रसंग कुछ दूसरा है, पात्र कुछ भिन्न स्थितियों में हैं मगर मैं इसको जरा और देखता हूं तो अपने पक्ष में भी उन्हीं पात्रों को समान ला देता हूं । आप यहां पर थे, आपका जो स्नेह था और हमारी ओर से जो आपको आदर मिला था उन दोनों की अनुभूति हमें है । ऐसा नहीं है कि अनुभूति नहीं है । मैं इतना ही कहना चाहता हूं कि अभी हमारी अयोध्या हमें मिली नहीं मगर आप चले जा रहे हैं इस जगह से । रावण का वध दो तिहाई हो चुका, अभी एक-तिहाई बाकी है, हम चाहते थे कि हमारा और आपका यह सम्बन्ध तबतक बना रहता जब तक कि हमारी अयोध्या पूर्ण रूपेण हमें मिल जाती ।

श्री चन्द्रशेखर (उत्तर प्रदेश) : कुम्भकरण छः महीने तक सोता रहा ।

श्री शीलभद्र याजी (बिहार) : रावण का वध हो गया ।

श्री राजनारायण: मैं क्या कहूं, इस समय हमारा हृदय थोड़ा भरा है, दूसरे लोगों से इस बात को सुन कर और समझ कर कि सही मानों में हम आज एक प्रकार के विदाई के समारोह के समकक्ष अभी इस समय आपके साथ मिल रहे हैं । मैं अनुभूति करता हूं कि कभी कभी हमारे कारण भी आपको चेयरमैन की हैसियत से कुछ पीड़ा पहुंची है, ऐसी मैं अनुभूति करता हूं, हो सकता है कि हमारी ग़लती हो मगर श्रीमन् मैं अपनी ओर से इतना ही आपको विश्वास दिलाना चाहता हूं कि लोकहित और जनहित में एक संसद् सदस्य की हैसियत से मेरे पर जो कर्तव्य आते रहे हैं उन्हीं के पालन हेतु अगर कभी चेयरमैन साहब को कुछ पीड़ा पहुंच गई हो तो मुझे क्षमा करेंगे, उसे भूल जायेंगे । और इतना ही आपसे कहूंगा कि आप कहीं भी रहें, एक बड़े भाई का जो स्नेह है वह हम पर जरूर रखेंगे ।

इन शब्दों के साथ मैं अपना आदर और सम्मान आपके प्रति प्रकट करता हूं और यही चाहता हूं कि आप जहां कहीं भी जाय जहां भी रहें, आपकी उदारता और व्यापकता क्षुद्र स्वार्थों से कभी भी न बंधे ऐसी स्थिति आप बराबर अपने लिये और देश के लिये पैदा करें क्योंकि आज हमारा देश इतना जर्जरित हो चुका है, इतना टूट चुका है, मान्यताएं इतने धड़ल्ले से तोड़ी जाती हैं कि तनिक भी कोई अंगुली दबती हो तो बड़े से बड़े सिद्धान्तों को लोग कुचल देते हैं । इस अवसर पर हमें श्रीमन, गांधी जी का एक प्रसंग याद आता है कि गांधी जी ने इस मुल्क को कैसे बनाया, मामूली कष्ट नहीं उठाया । यानी, प्रिय से प्रिय जनों का विछोह राष्ट्रपिता गांधी ने कबूल किया मगर जो उनके सिद्धांत थे उन सिद्धांतों पर अटल रहे । यह कोई नहीं कह सकता यहां पर कि सुभाष चन्द्र जैसे नेता के लिये मोहब्बत गांधी जी को नहीं थी मगर एक स्थिति आई थी जब गांधी जी अपने सिद्धांत पर आरूढ़ रहने के लिये नेता जी को छोड़ दिये । उनके अनेक

प्रसंग हैं, इस समय नहीं है माननीया सुशीला नायर । हमें याद है जब 1942 आंदोलन के सिलसिले मे आगा खां पैलेस में गांधी जी बंद थे तो उनको गांधी जी से मिलने में पन्द्रह मिनट की देर हुई थी । गांधी जी ने कहा 15 मिनट की देर क्यों । समय समय है, अनुशासन अनुशासन है । जवाब उनको मिला था कि मेरे भाई आ गये, भाई से बातचीत करनी थी । गांधी जी ने कहा हमारे पास समय से आना उचित समझती हो तो यहां आओ । ऐसी ऐसी चीजें हुई हैं । मगर यहां क्या है ? समय की पाबंदी नहीं, अनुशासन नहीं, मर्यादा नहीं । आप जहां कहीं भी जायें हमें अनुशासित रखें, मर्यादित रखें और सारे राष्ट्र के लिये ऐसी स्थिति पैदा करें जिससे राष्ट्र का सम्मान, राष्ट्र की मर्यादा बढ़ती रहे । यही हमारी कामना है ।

इन शब्दों के साथ हम आपसे क्षमा प्रार्थी है अगर कहीं भी आपको चोट लगी है तो क्षमा करेंग । कर्तव्य भावना से प्रेरित होकर हमने ऐसा किया होगा ।

SHRI NIREN GHOSH (West Bengal): In this House, in Parliament, the representatives of the different -classes, we, come here and put forward our points of view in the interests of the different classes whom we represent. It is but natural that there would be sharp clashes, sharp exchanges because the contending classes exhibit themselves in this form of drama that is enacted here. It is but natural that on every point of view we may have occasion where we might defter with you also, as from the other representatives of the vested interests, but I should say that in the attempt of the ruling party or the representatives of the ruling classes, vested interest classes, in their attempt to curtail the rights of the opposition, you have tried not to be completely overborne by them and tried to salvage or save at least some of the rights and privileges of the representatives of the oppressed classes because we presume to represent the oppressed classes.

SHRI M. N. KAUL (Nominated): Not some, all.

SHRI NIREN GHOSH: Within this ! Constitution, this system enshrines the class rule of the vested interests and as such no person can be above those classes point of view Or class-rule. Sir, we cherish your gentle personality, your attempt to save some of our rights against their onslaughts and in the future wherever you are, because you had a unique opportunity to watch over the panorama of the contending classes here, whether you are in office or outside, I would hope that you would keep a listening ear to the views of the oppressed classes, their rights and privileges, their democratic rights and their everything because in the future, in the coming days, there is danger that they might be suffering ruthlessly. So some prominent person-lities in office or outside have a duty of their own. Our good wishes and thoughts follow you with the hope and expectation that you would learn towards the oppressed classes as against the attacks of the vested classes.

SHRI B. D. KHOBARAGADB (Maharashtra); Sir, I would also like to associate myself with the sentiments expressed by the hon. Prime Minister and other Members of this august House. We believe in parliamentary democracy. India is one of the biggest democracies in the world. If we want to make parlimentary democracy subsist within this country, it is essential that the parliamentary traditions also should be safeguarded and respected. In the Lok Sabha or the Rajya Sabha, the dignity and decorum of the House should be maintained. I am glad to mention that when I was functioning in this House under your guidance, it was possible to maintan the dignity and decorum of this House. As mentioned by some of my friends here, there were some occasions in this House when there were tense situation.

[Shri B. D. Khobaragade.j There were clashes between the party in power and the opposition parties. It is but natural as the Rajya Sabha reflects the situation and the circumstances prevailing outside this august House, that is, in the country. As pointed out by my friends here, there is clash of interests outside also. There is clash between one class and the other and therefore, as the chosen representatives of the masses, of the downtrodden communities and classes when we are here, when we are sitting in this august House, it becomes our bounden duty to represent those classes as properly as we can and while doing so, it is but natural that we have to clash with the party in power but I must say that because of your clever and apt handling of the situation and moreover, by your abundant patience which is more important in the handling of tense situations in this House, we have not had other unseemly scenes in this House. I would only, in the end, wish you happiness prosperity and success even aftejr your present assisgnment is over, in whatever other sphere you might be and I wish you every success.

SHRI G. P. SOMASUNDARAM (Madras): On behalf of the D.M.K. party, Sir, I congratulate you Mr. Chairman, for conducting this House in a very appreciable manner, giving opportunity to every Member to speak in time.

THE LEADER OF THE HOUSE (SHRI M. C. CHAGLA): Mr. Chairman, farewells are always sad and I would like to remember that this House has functioned under your Chairmanship for five years and I have had the privilege of being the Leader of the House under you for 3 years and you have presided over this House with great dignfty The dignity you have thought of is not your own dignity. You are too modest and too humble for that. The dignity you have thought of is the dignity of this House and you have done your best to enhance its dignity. A Chairman has great powers. He can overrul* Members he can give decisions but in exercising your power(you have shown always courtesy, consideration and graciousness. You have shown great impartiality and objectivity. 1 know you have shown patience and I have heard criticisms in this House that you have shown too much patience but your belief—and I share that belief—has been that the main principles of democracy are the right to criticise and the right to dissent. And your patience has been actuated by those considerations. You have lived up to the adage of Shakespeare that it is good to have a giant's power, it is not good to use that power.

Now, Sir, I do not want to take up any more time, because I endorse whatever has been said. I would only end by saying this. Whatever the position you might be called upon to occupy, whatever, the service you might be called upon to render to this country, may I say, Sir—and I carry the wishes of the whole House—that our good wishes go with you? We have no doubt that the position that you might occupy, the services that you might render will be done in the same spirit in which you have presided over the destinies of this House.

MR. CHAIRMAN: Madam Prime Minister, Mr. Leader of the House, and friends, I am extremely grateful to you for the very kind words that you have said, but I must confess that I feel greatly embarrassed. It ie a very embarrassing thing to here praise of oneself in one's own presence. If people praise somebody behind his back, it is a good thing. But if he is praised in his presence, he js likely to deteriorate. I have not had that experience very often. So probably I escaped deteriorating too much. But I had it in ample measure today. I will try to counteract it and not deteriorate, if I can.

The one thing I wanted to say specially was that I came to this House with a very meagre knowledge of rules, and I intentionally did not want to know the rules, as Diwan Chaman Lall would testily. Whenever a rule is needed, somebody quotes the rule and—I am not yet quite illiterate— I see the rule and see what can be done. But in interpreting the rules I have always taken the view that common sense should prevail and that no rule is so sacred that it should come in the way of the expression of views. This Parliament is intended for the expression of the people's views. We are here to say and to listen, to be criticised and to persuade, to persuade others to our way of thinking, and thus come to some consensus. That is what a parliament is for, and I am very glad that w had criticism in ample measure, so.ne-times rather in strong terms, as my friend Rajnarain would concede. But the general atmosphere of the place, in the long run, has been such that people have been ready to listen to criticism, and if they have not been ready to criticism, the critics have not been silenced. And this is what it should be. Besides, the rule is that we ought to listen to criticism and understand it, but the side that has to criticise has probably to moderate the criticism and be constructive in making the criticism. It is the right of the Opposition to criticise, even to criticise in a way that is unpleasant because, without criticism> there is no vigilance, and democracy cannot function without vigilance and I, therefore, am very happy that this House, by and large, has performed its duties, and it was given to me for these five years to be associated with the work of this House. I have deliberately tried to protect the interests of the Opposition, as I promised when I took charge. I might have made mistakes. Sometimes I might not have allowed somebody to say what he wanted to say, but generally I have gone out of my way to see that the Opposition does express what it has to express so that the Government knows what is in their minds, and unless they know what is in the minds of the Opposition, they will not be able to take action, and I am grateful to the Government for having had patience.

Now, with the changes that are coming in our country, the federal nature of our Constitution will come to be more and more emphasised, and I am happy that it is so because, from the beginning, it has been a federal constitution; it was just an accident that one party was ruling in all the States. Now many parties are ruling in many States and, therefore, the federal constitution would become now a great reality, and the qualities that would be most needed will be those of understanding and accommodation, and I think all concerned would see to it that tEere is the understanding and there is the accommodation, and there is no highhandedness from either side. Even the weak can be highhanded, and the strong can be easily highhanded, Therefore, I hope that this federaV Constitution will work as smooth!} as it has worked so far and that wo have a great future before us as & parliamentary country, in which thi* House also will play an important role. Wherever I might be, and whatever I might be doing, I would not forget these years that I have spent with you.

It has been said and you all know that I had decided not to take a second term. But people have ascribed some motives to it. There was no motive, not that it was unpleasant for me or that I did not like the work. I am of the opinion that in administration people should not remain in a job too long, whoever he might be. Except wheire ptorely technical expertise is involved, too long a term is not a good thing. People get into ruts. People get into some prejudices. People form opinions. Then it is very difficult to get out of those ruts. Therefore, if they clear out after ! their term is over, I think they will

[Mr. Chairman.] „do the right thing, and I also decided to do the right thing, and I am very happy that I am doing so in the circumstances in which I am doing it, with the well wishes of all my friends, and I now beg to take leave of you. I shall remember you all wherever I might be.

|THE DEPUTY CHAIRMAN in the Chair]

RE. PRESIDENTIAL ELECTION

.SHRI ABID ALI (Maharashtra): Madam Deputy Chairman, I beg your permission to make reference to a particular item, and it is with regard to the election of the President.

THE DEPUTY CHAIRMAN: I do not think that should be discussed now here.

SHRI ABID ALI: No, no, not that.

THE DEPUTY CHAIRMAN: I do not think anything in that regard can be discussed.

SHRI ABID ALI: About the candidates, Madam. Please bear with me for a minute—I request you. The Chief Justice of India is a candidate for the office of the President . . .

(Interruptions).

THE DEPUTY CHAIRMAN: I do not think I shall allow this subject to be mentioned on the floor of the House.

SHRI ABID ALI: What subject?

THE DEPUTY CHAIRMAN: If you want, you may take it up with the Leader of the House.

SHRI ABID ALI: Let m_e please make mention; then you can disallow it. Please understand what I am going to say.

THE DEPUTY CHAIRMAN: I do not think it is proper. (Interruptions) .

SHRI ABID ALI: Please let me tell you what I am going to mention.

THE DEPUTY CHAIRMAN: 1 do not think the Presidential election should be mentioned in any contest now on the floor.

SHRI BHUPESH GUPTA (West Bengal): On a point of order . .

(interruptions).

SHRI ABID ALI: Can a sitting Chief Justice of India, after having been set up as a candidate for the Presidential election by the opposi tion parties, go on delivering judgements as a sitting Judge? It is very necessary from the point of view of democracy that it should be safeguarded and the prestige, working and independence of the judiciary and of the judges also be safeguarded Therefore it is necessary that this should go on record.

THE DEPUTY CHAIRMAN: I have said . . .

(Interruptions).

SHRI RAJNARAIN (Uttar Pradesh): Obey the Chair.

SHRI BHUPESH GUPTA: On a point of order, Madam Deputy Chairman, I hope you are fully conscious, I hope you are certainly conscious of what you have said, "I will not allow the Presidential election to be discussed,". Under which rule. Madam? I should like to know. Jus' now we have heard it. I am i quarrelling with him, with Mr. Abid AH. In fact, *he Presidential election, as any other election, is a State matter. It is a matter of public policy. Suppose I want to discuss here certain abnormalities that may happen in any election . . .

THE DEPUTY CHAIRMAN; Now Mr. Bhupesh Gupta, I have not